

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.229/ 2016
RT CP No.105/Chd/Hry/2017**

In the matter of:

M/s Bhambri Print Pack.

....Petitioner.

Versus

M/s Laborate Pharmaceutical India Ltd. & Ors.

....Respondents.

Present: Mr.Yash Pal Gupta, Advocate for Mr.AVS Barsat,
Advocate for petitioner.
None for respondents.

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 09.10.2017.

Sd/-
Court Officer

September 14, 2017.
Ashwani